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SLP(C)No. 21381 OF 2003
ITEM No.16

Court No. 9

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21381/2003

(From the judgement and order dated 14/07/2003 in RSA 3058/03
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

ATMA SINGH

Petitioner (s)

VERSUS

BAKSHA SINGH @ GURBAX SINGH
(With prayer for interim relief)

Respondent (s)

Date : 28/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

Mr. P.N. Puri,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated, the
matter is adjourned for two weeks.

Sarita(Shelly Sengupta)
Court Master